

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 11827 of 2014

(Arising out of OIA-DMN-EXCUS-000-APP-313-314-13-14 dated 12.02.2014 passed by
Commissioner of Central Excise, Customs and Service Tax-Daman)

SHANTI INTERMEDIATE PVT LTD

PLOT NO. 1001/9, 3rd FLOOR,
GIDC, VAPI-GUJARAT

.....Appellant

VERSUS

C.C.E.& S.T. DAMAN

3rd FLOOR ADARSH DHAM BUILDING,
OPP. VAPI TOWN POLICE STATION
DAMAN-396191

.....Respondent

APPEARANCE:

Shri J. Surti, Advocate appeared for the Appellant

Shri H. P. Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 28.11.2023
DATE OF DECISION: 28.11.2023

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 11826 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Neha